

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.431
Appeal No. 110/252/ND/2022

IN THE MATTER OF:

Pr. Commissioner of Income Tax -1	...	Appellant
Versus		
M/s Brisk Tradecom Private Limited & Ors.	...	Respondent

Under Section 252

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the Respondent :
For the RoC : Adv. Aakash Sharma
For the I.T Department : Mr. Shlok Chandra SSC a/w Ms. Madhavi Shukla,
Ms. Priya Sarkar JSC

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Appellant. List the matter on **06.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)